

(ग) क्या यह सच है कि शिष्टमंडल को मिलने का आश्वासन देकर भी प्रधान मंत्री उससे नहीं मिली ; और

(घ) यदि हाँ, तो उसके क्या कारण हैं ?

†[VISIT OF A DELEGATION OF INDIANS LIVING IN SAIGON]

230. SHRI RAJNARAIN:

SHRI SHYAM LAL YADAV:

SHRI NIRANJAN VARMA:

SHRI BALACHANDRA MENON:

SHRI SITARAM JAIPURIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a delegation of the Indians living in Saigon recently visited India and met the representatives of the Government of India;

(b) if so, what are the details of the talks held with the delegation;

(c) whether it is a fact that the Prime Minister did not meet the delegation in spite of an assurance given to them for a meeting; and

(d) if so, the reasons therefor?]

बैदेशिक कार्य मंत्रालय में उपमंत्री (श्री गुरेन्द्र पाल सिंह) : (क) और (ख) जी हाँ। दक्षिण वियतनाम के भारतीय व्यापारियों का यह दल विदेश मंत्रालय में तथा विदेश मंत्रालय के अधिकारियों से मिला था। उन्होंने यह सुझाव दिया कि उत्तर वियतनाम के साथ संबंधों का स्तर बढ़ाने का अगर कोई प्रस्ताव हो, तो वह उतना ही दक्षिण वियतनाम पर भी लागू होना चाहिए अन्यथा उनके हितों को धक्का लगेगा। उन्हें बताया गया कि कोई अंतिम निर्णय लेते समय—जो सर्वाधिक देश-व्यापी हित में होना चाहिए—उनके विचारों को ध्यान में रखा जाएगा ;

(ग) और (घ) प्रधान मंत्री के कार्यक्रम में बहुत से अप्रत्यासित कार्य आ पड़ने के कारण वे इस प्रतिनिधि मंडल से भेंट नहीं कर सकीं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Yes, Sir. The group of Indian businessmen from South Vietnam met the Foreign Minister and officials of the Ministry of External Affairs. They suggested that any proposal to upgrade the level of relations with North Vietnam should be equally applied to South Vietnam as otherwise their interests would suffer. They were informed that their views would be arrived at. During the discussions, borne in mind in arriving at any final decision, which must be in the broadest national interest.

(c) and (d) The Prime Minister could not meet the delegation due to a number of unforeseen engagements having to be fitted into her schedule.]

DEATH OF INDIAN T.V. CAMERAMAN IN CAMBODIA

231. SHRI K. CHANDRASEKHARAN:

SHRI S. A. KHAJA MOHI-DEEN:

SHRI SWAI SINGH SISODIA:
SARDAR GURCHARAN
SINGH TOHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the circumstances under which the Indian T.V. cameraman, Shri Ramnik Lekhi was killed in Cambodia recently; and

(b) the reaction of the Government of India in this regard.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) According to available information he was part of the CBS team covering the fighting near Phnom Penh on May 31, 1970. This

team disappeared on that day some 50 kilometers from Phnom Penh. The burnt out jeep which had either struck a mine or was hit by a rocket, contained keys which were later identified as belonging to Lekhi. His body was recovered later from a grave not too far from the point where the incident occurred.

(b) Government regret the loss of this courageous young newsman, who took the risks inherent in his assignment, consciously in the discharge of his duties.

TRADE WITH NEPAL

232. SHRI K. CHANDRASEKHARAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the Government of Nepal have recently asked the Government of India to regulate the trade between the two countries especially in stainless steel and synthetic fabrics and to send its representative to Nepal to settle the issues in dispute; and

(b) if so, the reaction of the Government of India in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) and (b) No specific request on the subject, as such, has been received from the Government of Nepal. However, as a result of the talks held in Kathmandu in November, 1968, the HMG of Nepal had agreed to limit export of synthetic fabrics and stainless steel manufactures to India to the level of 1967-68. The question of quantum of exports has been discussed at the meetings of the Indo-Nepal Inter Governmental Joint Committee, but no agreed formula has so far been arrived at. During the discussions, the Indian side expressed its willingness to consider the Nepalese request for import into India of synthetic fabrics and stainless steel manufactures until the end of October, 1970, provided Nepal agrees to route the goods through the Indian State Trading channels.

अभ्रक का निर्यात

233. श्री सुरज प्रसाद : क्या वैदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कितन-कितन एजेंसियों द्वारा विदेशों को अभ्रक का निर्यात किया जाता है ;

(ख) गत तीन वर्षों में इन एजेंसियों ने कितनी विदेशी मुद्रा अर्जित की ;

(ग) क्या सरकार अभ्रक के निर्यात का कार्य राज्य व्यापार निगम को सौंपने का विचार रखती है यदि नहीं, तो इसके क्या कारण हैं ?

† [EXPORT OF MICA]

233. SHRI SURAJ PRASAD: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the names of the agencies in the country which are engaged in the export of mica to foreign countries;

(b) the amount of foreign exchange earned by these agencies during the last three years; and

(c) whether Government propose to entrust the export of mica to the State Trading Corporation and if not, the reasons therefor?

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (चौधरी राम सेवक) : (क) अभ्रक के प्रमुख निर्यातकों के नाम दर्शाने वाली एक सूची, संलग्न है। [देखिये पंजिष्ट LXXXIII, अनुपत्र संख्या 23]

(ख) विगत तीन वर्षों के दौरान अभ्रक के निर्यातकों की कुल संख्या कुल मात्रा तथा मूल्य दर्शाने वाला एक विवरण संलग्न है।

(ग) अभ्रक के निर्यातकों को राज्य अभिकरण को सौंपने का इस समय कोई विचार नहीं है क्योंकि अभ्रक उद्योग की मुख्य समस्या अभ्रक उत्पादकों की संरचना और निर्माण का संगठन करके कच्चे माल के स्थान पर, जिसका

† [] English translation.